

(b) The vigilance monitoring in the Deptt. has been stepped up. Official of the Telecom Deptt. found indulging in such mal-practices are dealt with under the disciplinary Rules. A committee has been set-up to suggest modifications to the Indian Telegraph Act with a view to provide for deterrent penalties for such offences. Assistance of the C.B.I. is also being taken to check such mal-practices.

Selection of Inspector Amongst Women Team (Kabaddi) of CISF

3979. SHRI NARAIN SINGH CHAUDHARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any women Kabaddi Team of Central Industrial Security Force;

(b) if so, whether any recruitment test of the post of Inspector (Kabaddi), on sports basis, was held in 1990;

(c) if so, whether the appointments have been made; and

(d) if not, the reasons for the delay and when these are proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) (a) No, Sir.

b) to d) Do not arise

Reversible Pump-Hydel Turbine Unit Near Panchet Dam

3980. SHRI CHITTA BASU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Damodar Valley Corpo-

ration (D.V.C) decided to instal an Austrian reversible Pump-hydel turbine unit of 40 KW near Panchet Dam about a decade ago;

(b) if so, whether the Project could not be implemented so far; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c). This unit has been synchronised in a conventional manner and it came into commercial operation on full load from 11.4.1991. However, the reversible pump turbine system could not be commissioned as the tail pool dam of the project is still under construction. The progress of work on the tail pool dam is slow due to obstruction from the land losers and the local villagers demanding employment.

Microwave tower in Bhubaneswar:

3981. DR. KARTIKESWAR PATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the project for setting up a Microwave Tower in Bhubaneswar sanctioned long back is still awaiting implementation;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken by the government to set up the same in a time bound programme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There is an existing Microwave tower at Bhubaneswar since 1972. A second tower has also been completed in January, 19912 and a